

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1508/2017

T P CHATURVEDI (THAKUR PRASAD CHATURVEDI)

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT SECRETARY

Respondent(s)

Date : 02-07-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SHEEL NAGU
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. Rohit Kumar Singh , AOR

For Respondent(s) Mr. Ajay Kumar Mishra, Sr. Adv./Adv.Gen.(NP)
Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Mrs. Nikita Kabra Jaju, Adv.
Mr. Ankur Agnihotri, Adv.

Ms. Reetu Sharma, AOR
Mr. Nihal Ahmad, Adv.
Mrs. Neena Shukla, Adv.
Ms. Surbhi Khanna, Adv.
Mr. H.r. Khan, Adv.
Mr. Sanskar Krishnan, Adv.
Mr. Vishal Maurya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the respondent No.2 seeking adjournment on the ground of personal difficulty, list the matter after four weeks.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR